

O.A.1146/2000

27.03.2003

Hon'ble Mrs. Meera Chhibber, J.M.

Shri K.C. Saxena, learned counsel for the applicant  
Shri A. Mohiley, learned counsel for the respondents.

Counsel for the applicant states that he shall  
withdraw the case in view of the Judgment given by  
Hon'ble Supreme Court in the case of Union of India and  
others Vs. Rasila Ram JT 2000 (10) SC 593. Allowed.  
This case has been dismissed as withdrawn with liberty  
to the applicant to seeks redressal of his grievance in  
appropriate forum.

  
Member (J)

shukla/-